

**Senior Civil Judge and J.M.F.C.Sira**  
**Sri. Mahesh.S.**  
**SENIOR CIVIL JUDGE AND J.M.F.C.**  
**Cause List Date: 05-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<b>02.45 PM to 05.45PM</b>		
1	M.V.C. 829/2019 (EVIDENCE)		Gowramma Vs Chaithrabayi.L	Manjunath.J
		<b>11.00 AM to 02.00PM</b>		
2	M.C. 40/2019 (Objections)		H.Ramalah S/o late Hanumanthaiah Vs A.Shivagangamma W/o Ramaiah	B.RANGANATHA
3	O.S. 192/2015 (EVIDENCE)		Doddakallappa Vs Rajanna	HCE
4	M.V.C. 497/2018 (EVIDENCE)		Chikkanna Vs Chandrasekaraiah S.B.	T.M. Nagarajaiah
5	M.V.C. 983/2018 (EVIDENCE)		Raghavendra C.S. Vs Raveesh	R.Shashidhara
6	M.V.C. 1012/2018 (EVIDENCE)		Nanjanna Vs Madhu.K.B	Purushothama
7	M.V.C. 1087/2018 (EVIDENCE)		Nagaraju M.J. Vs Raveesh	Manjunatha J.
8	M.V.C. 1118/2018 (EVIDENCE)		Rangamma Vs S.R.S. Travels	S.Basavaraju
9	M.V.C. 1229/2018 (EVIDENCE)		Lakshmana Vs Eranna B.V.	J.Manjunath
10	M.V.C. 1308/2018 (EVIDENCE)		Dayananda Vs Girisha.M.C	C.H.Jagadeesh
11	M.V.C. 702/2019 (EVIDENCE)		Lakshmidevi Vs Chief Executive Officer Zillapanchayath	H.Veeranna
12	Ex.C 6/2014 (Steps)		Rangaswamy Vs Babu	Nagaraju H.D
13	R.A. 61/2016 (CALL ON) IA/1/2016		Sri.Nagaraju Vs Rangamma	Bhagya C.R.

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14	L.A.C. 82/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Kariyanna	AGP
15	L.A.C. 88/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Sharadamma	AGP
16	L.A.C. 90/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Honnappa	AGP
17	L.A.C. 94/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Hanumanthaiah	AGP
18	L.A.C. 95/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Ramanna	AGP
19	L.A.C. 120/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Sannanarasamma	AGP
20	L.A.C. 131/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Doddarangaiah	AGP
21	L.A.C. 138/2017 (CALL ON)		Assistant Commisioner <b>Vs</b> Rangamma	AGP

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<b>02.45 PM to 05.45PM</b>				
1	C.C. 310/2020 (SUMMONS)		Sira Police Station <b>Vs</b> Srinivasa S/o. Thimmaiah	APP
2	C.C. 437/2020 (SUMMONS)		Sira Police Station <b>Vs</b> Nijamuddin S/o. Mahammed Hussain	APP
3	C.C. 1981/2012 (FOR NBW)		Sira Police <b>Vs</b> Puttanarasamma	APP
4	C.C. 312/2020 (HEARING)		Sira Police Station <b>Vs</b> Sunil Sunil Kumar S/o. Krishnachar	APP
5	P.C.R. 52/2020 (HEARING)		Jayamma W/o. Late. Jagannathappa <b>Vs</b> Somashekhhar S/o. Rangashamaiah	GOPALA K.V.
<b>PROCLAMATION</b>				
6	C.C. 82/2016 (APPEARANCE OF ACCUSED)		Sira Police <b>Vs</b> Ummed Singh Solenki	
<b>WARRANT TO ACCUSED</b>				
7	C.C. 43/2014 (APPEARANCE OF ACCUSED)		Sira Police <b>Vs</b> Maruthi	A.P.P.
8	C.C. 45/2014 (APPEARANCE OF ACCUSED)		Sira Police <b>Vs</b> Lakshnavva	A.P.P.
9	C.C. 211/2015 (APPEARANCE OF ACCUSED)		Sira Police <b>Vs</b> Ranganatha	
<b>CHARGE</b>				
10	C.C. 490/2018 (FRAMING OF CHARGE OR PLEA)		Sira Police Station <b>Vs</b> Chikkanna Gowda	APP
<b>PLEA</b>				
11	C.C. 410/2018 (FRAMING OF CHARGE OR PLEA)		Sira Police Station <b>Vs</b> Narasimhamurthy P	APP

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12	C.C. 252/2012 (ACCUSED STATEMENT u/s 313 CrPC)		Janaki B.R. <b>Vs</b> H.J. Basavaraju	S.P.K.
13	C.C. 495/2011 (ORDERS)		Sira PS <b>Vs</b> K.N.Munivenkatappa	APP Lunkappa
14	C.C. 198/2020 (Await property particular)		Sira Police Station <b>Vs</b> Mubharak	APP
15	C.C. 311/2020 (Await property particular)		Sira Police Station <b>Vs</b> Gririrsha S/o. Late. Ramadas	APP

**Civil Judge and JMFC, Sira**  
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<b>02.45 PM to 05.45PM</b>				
1	O.S. 378/2013 (HEARING)		Devaraju <b>Vs</b> Lakshamma	EH Shivaraju C
2	O.S. 462/2013 (HEARING) IA/1/2013		Lakshminarayana <b>Vs</b> Thimmaiah	E Hanumantharayappa
3	O.S. 104/2018 (HEARING) IA/1/2018 IA/2/2018		M.Kotekallappa <b>Vs</b> V.K.Raju	SANNAKAREGOWDA
4	O.S. 286/2018 (HEARING) IA/1/2018		Somashekar Nayaka <b>Vs</b> Vibhuthi Thimmanna	HONNAPPA
5	O.S. 160/2019 (HEARING) IA/1/2019		Seebiagrahara Gramapanchayathi <b>Vs</b> Rangamma W/o Kempaswamy	RAJKUMAR.R
6	O.S. 224/2019 (HEARING) IA/1/2019		Thimmakka W/o Late.Jannappa <b>Vs</b> Honnappa S/o Paiyada Bommanna	SIDDARAJU B
7	O.S. 234/2019 (HEARING) IA/1/2019		Triveni D/o Veerasena <b>Vs</b> Narasamma W/o Hanumanthappa	D.KAVITHA
8	O.S. 246/2019 (HEARING) IA/1/2019		G.R. Yogeshwari W/o. Basavaraju .B. <b>Vs</b> B.C. Doddalingaiah S/o. Late. Linganna	SIDDARAJU B
9	O.S. 272/2019 (HEARING) IA/1/2019		Henjanna S/o Late.Henjarappa <b>Vs</b> Lingappa S/o Sannasiddappa	D.S.RAMANJANAIH
10	O.S. 238/2020 (HEARING) IA/1/2020		S.R Harish S/o. late S.G Radhakrishnashetty <b>Vs</b> P. Nagaraju S/o. late Poojarappa	VENKATASUBBA RAO
<b>11.00 AM to 02.00PM</b>				
11	O.S. 350/2015 (EVIDENCE) IA/1/2015		Smt. C. Reethamma <b>Vs</b> Sandyagu	RANSA VASANTHI D. L
12	O.S. 106/2016 (EVIDENCE) IA/1/2016		Murkanappa. N. B <b>Vs</b> M. Krsihnamurthy	UMESH.K
13	O.S. 112/2016 (EVIDENCE) IA/1/2016		S. Naveen <b>Vs</b> Thippeswamy	M.S.JAGADEESH

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14	O.S. 126/2016 (EVIDENCE)		Kenchappa <b>Vs</b> Rajappa	GOPALAKRISHNA
15	O.S. 130/2016 (EVIDENCE)		Bharathraj Singh <b>Vs</b> N.Rajanna	VEERANNA.H
<b>CROSS EXAMINATION OF PW</b>				
16	O.S. 84/2011 (EVIDENCE)		Channamma <b>Vs</b> Lakshminarasimhaiah	BR Exparte
<b>FURTHER EVIDENCE FOR PLNTF</b>				
17	O.S. 138/2016 (EVIDENCE)		Anjankumar. R <b>Vs</b> Panchayath Development Officer	K.S. VENKOBA RAO
<b>PLNTF EVIDENCE</b>				
18	O.S. 18/2014 (EVIDENCE) IA/1/2014		Veeraiah <b>Vs</b> Siddagangamma	M.S.Jagadeesh
19	O.S. 326/2013 (EVIDENCE)		Kenchappa <b>Vs</b> Sakamma	G.B.H.
20	O.S. 144/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Narasamma <b>Vs</b> Panchayath Development Officer	KAMBADURAPPA
21	O.S. 292/2015 (Further evidence)		K.B. Thimmarayappa <b>Vs</b> Shivanna	G.S. RANGANATH
22	O.S. 314/2018 (objections) IA/1/2018 IA/2/2018		Thimmabhovi <b>Vs</b> Thimmakka	Y.R.BASAVARAJU
23	O.S. 124/2020 (Amended plaint)		Veena W/o. late B. Ninganna <b>Vs</b> The Principal Secretary, The State of Karnataka, Education Department,	SANNAKAREGOWDA

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<b>02.45 PM to 05.45PM</b>				
1	C.C. 1042/2019 (SUMMONS)		Tavarekere Police Station <b>Vs</b> Thyagaraju S/o. Alingappa	APP
2	C.C. 1087/2019 (SUMMONS)		Tavarekere Police Station <b>Vs</b> Bhuthanna S/o Mahalingappa	APP
3	CrI.Misc. 24/2019 (HEARING)		V.G.Nagarathna <b>Vs</b> G.T.Ashok	B.RANGANATHA
4	C.C. 410/2019 (Hearing Before charge)		Pattanayakanahalli Police Station <b>Vs</b> Subramanya S/o. Suldeerappa	APP
5	C.C. 609/2019 (Hearing Before charge)		Tavarekere Police Station <b>Vs</b> Vinay	APP
6	C.C. 886/2019 (Committ the case)		Pattanayakanahalli Police Station <b>Vs</b> Subramanya S/o. Suldeerappa	APP
7	C.C. 1011/2019 (objections)		Tavarekere Police Station <b>Vs</b> Veerendra S/o Pujar Rangappa	APP
8	C.C. 1013/2019 (objections)		Tavarekere Police Station <b>Vs</b> Tyagaraju S/o Alingappa	APP
9	C.C. 1044/2019 (Committ the case)		Tavarekere Police Station <b>Vs</b> Veerendra S/o. Poojar Rangappa	APP
10	C.C. 1066/2019 (NBW to accused)		Tavarekere Police Station <b>Vs</b> Bhutanna S/o. Mahalingappa	APP
<b>11.00 AM to 02.00PM</b>				
11	CrI.Misc. 543/2019 (HEARING)		Savitha S. W/o Narasimhamurthy B. <b>Vs</b> Narasimhamurthy B. S/o K.B.Bhuthaiah	H.P. DHARANESHA GOWDA
12	C.C. 400/2015 (EVIDENCE)		Pattanayakanahalli <b>Vs</b> Nagaraju	APP
13	CrI.Misc. 697/2016 (EVIDENCE)		Ramya <b>Vs</b> T.G. Govindaraju	S.G.SHASHIDHAR
14	CrI.Misc. 188/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Manjula .P D/o Pandurangappa <b>Vs</b> T.Abhishek S/o Thimmanna	GOVINDRAJ M.

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<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 211/2020 (HEARING) IA/1/2020		Jayamma W/o Late.H.R.Ranganathappa @ Ranganathappa Vs Kenchappa @ Kenchegowda S/o Late.Guddappa	S.HARISH BABU
2	O.S. 281/2019 (EVIDENCE)		Eshanna S/o Late.Krishnappa Vs Yellabhovi S/o Buddabhovi	RAJKUMAR.R
3	O.S. 291/2019 (EVIDENCE) IA/1/2019		Karnataka Grameena Bank Vs Rajanna S/o Doddaiah	H.WAZID AHMED
4	O.S. 215/2014 (EVIDENCE) IA/3/2014 IA/1/2014 IA/2/2014		Gundaiah alias Gundappa Vs Narasamma	Siddaraju B.
5	O.S. 55/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Parvathamma Vs Hanumanthappa	VISHWESHWARAIAH
6	O.S. 227/2015 (EVIDENCE) IA/1/2015		M.R. Shobha Vs Shivanna	SANNAKAREGOWDA
7	O.S. 201/2014 (JUDGEMENT) IA/1/2014		Giriappa Vs Lakshmamma	C.H.Jagadeesh
<b><u>11.00 AM to 02.00PM</u></b>				
8	O.S. 395/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Lakshmiranganathaiah Vs K.M.Chikkabadappa	Ravi Y.R. DSK
9	O.S. 355/2014 (EVIDENCE) IA/1/2014		P.Peddaiah Vs Hanumanthappa alias Hanumappa	R.Sarvesh
10	O.S. 13/2016 (EVIDENCE) IA/1/2016		Munnabaig Vs Ruhulla Khan	Y.T. RAMACHANDRAPPA
11	O.S. 283/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Sanjeeva Murthy S.R Vs Managing Committe of Bhavaneshwari and Anjaneya Swamy Temple	P.SUBRAMANYA BHAT
12	O.S. 73/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Chikkamma Vs Bhuthaiah	C.H.JAGADEESH

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13	O.S. 83/2018 (EVIDENCE) IA/3/2018 IA/1/2018 IA/2/2018		M. Marappa aliyas Hampanna Vs The Panchayath Development officer	R.SARVESH
14	O.S. 149/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Kambanna Vs Nagaraju	C.H.JAGADEESH
15	O.S. 203/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Venkatamma Vs Srinivas Murthy	B.RANGANATHA
16	O.S. 345/2018 (EVIDENCE) IA/1/2018		Rangappa Vs Govindappa	Y.R.BASAVARAJU
17	O.S. 159/2019 (EVIDENCE) IA/1/2019		Raghavendra S/o. Late. Bheemanna Vs Sannamma W/o. Late. Sannappa	RAMESHA .S.
18	O.S. 197/2019 (EVIDENCE) IA/1/2019		Sathyamma W/o Uluga Bhovi Vs Nagnaika S/o Vallya Nayak	JAYARAMAIAH.B
<b>CROSS EXAMINATION OF PW</b>				
19	O.S. 1/2015 (EVIDENCE) IA/1/2015		C.P.Radha Vs The President	C.H.Jagadeesh
20	O.S. 7/2015 (EVIDENCE) IA/1/2015		Jayamma Vs Bommakka	D.S.Keshava
21	O.S. 325/2016 (EVIDENCE) IA/1/2016		Thimmarayappa. Y.H Vs Y.C. Hanumanthaiah	M.S.JAGADEESH
<b>DEFN EVIDENCE</b>				
22	O.S. 29/2016 (EVIDENCE) IA/1/2016		Geethamma Vs Mohammed Ali	P.DATTATHRAYA

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26	O.S. 371/2013 (EVIDENCE) IA/1/2013		Arasanna Vs Nagamma	venkatasubba rao BDM
27	O.S. 81/2018 (EVIDENCE)		Mukthananda Vs Gurumurthy	T.S. RAVI
28	O.S. 233/2015 (EVIDENCE)		Hanumakka Vs Thimmakka	S. BASAVARAJU
29	O.S. 69/2015 (DEFENCE EVIDENCE) IA/1/2015		Junjamma Vs D Ramaiah	DODDAMALLAIAH.B
30	O.S. 21/2012 (Further evidence) IA/2/2012 IA/3/2013 IA/1/2012		FIROZKHAN Vs Babu alias rahaman sherriff	JA RS
31	O.S. 165/2015 (Further evidence) IA/1/2015		Dasamallaiah Vs Siddagangaiah	R.SARVESH
32	Misc 9/2015 (Petitioner evidence)		Geetha Vs Lakshamma	MURALIDHARA.B
<b>( O.S./0000125/2012)</b>				
33	FDP 12/2019 (Petitioner evidence)		Nasrulla S/o Late.Mohammed Ameer Sab Vs Rahamath Unnisa W/o Ansar Ahamed	AZEEM SHARIFF